THE GAUHATI HIGH COURT MEDIATION CENTRE (GAUHATI HIGH COURT, GUWAHATI) NOTIFICATION

Dated: Guwahati, the 01st May, 2025

Memo No: GHCMC- 07/2024/114: The Mediation Monitoring Committee of the Hon'ble Gauhati High Court has been pleased to empanel Sri Satya Nath Sarma, Retd. Judicial Officer of Assam as empanelled Mediator in the panel list of Gauhati High Court Mediation Centre.

By Order,
Sd/- Joydev Koch
Secretary,
Gauhati High Court Mediation Centre

Memo No. GHCMC- 07/2024/LJS - 124 Dated: 01.05. 2025 Copy forwarded for information & necessary action to:

- 1. The Registrar (Admin. /Vigilance/Judl.), Gauhati High Court, Guwahati.
- 2. The Registrar-cum-Principal Secretary to Hon'ble Chief Justice, Gauhati High Court, Guwahati.
- 、3,The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately in the official Website of the Gauhati High Court, Guwahati and in the webpage of the Gauhati High Court Mediation Centre).

- 4. The P.S. to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
- 5. The P.S to Hon'ble Mr. Justice Kalyan Rai Surana, Gauhati High Court, Guwahati.
- 6. The P.S to Hon'ble Mr. Justice Sanjay Kumar Medhi, Gauhati High Court, Guwahati.
- 7. The P.S to Hon'ble Mr. Justice Devashis Baruah, Gauhati High Court, Guwahati.
- 8. The P.S to Hon'ble Mrs. Justice Mitali Thakuria, Gauhati High Court, Guwahati
- 9. The CA to the Registrar General, Gauhati High Court, Guwahati.,

10. Sri Satya Nath Sarma (Retd. Judicial Officer).

Secretary,
Gauhati High Court Mediation Centre